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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00379/2019

Thursday, this the 5th day of September, 2019

C O R A M :

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Rosamma Joseph,
Aged 59 years,
W/o.Joseph,
Chief Supervisor (Enquiry & Reservation)/
Southern Railway/Trichur Railway Station/
Passenger Reservation System/Trivandrum Division.
Residing at Puthiyakunnel, Pullazhi P.O.,
Olari, Trichur District – 680 012. ...Applicant

(By Advocate Mr.T.C.Govindaswamy)

v e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Head Quarters Office,
Park Town P.O., Chennai – 600 003.
2. The Chief Personnel Officer,
Southern Railway, Head Quarters Office,
Park Town P.O., Chennai – 600 003.
3. The Divisional Railway Manager,
Southern Railway, Trivandrum Division,
Thiruvananthapuram – 695 014.
4. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Thiruvananthapuram – 695 014.
5. The Railway Board, Rail Bhavan,
New Delhi – 110 001 represented by its Secretary. ...Respondents

(By Advocate Mr.Asif.K.H.)

This application having been heard on 5th September 2019, the Tribunal on the same day delivered the following :

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O R D E R (O R A L)

When the matter came up for consideration today, learned counsel for the applicant submitted that the respondents are considering the prayer of the applicant in the O.A favourably and he sought permission of this Tribunal to withdraw the O.A., which is not opposed by the other side. Permission is granted. The O.A is dismissed as withdrawn. No costs.

(Dated this the 5th day of September 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

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List of Annexures in O.A.No.180/00379/2019

- 1. Annexure A-1** – A copy of the Office Order bearing No.06/2019/ECRC dated 27.5.2019 issued by the 4th respondent.
- 2. Annexure A-2** – A copy of the Railway Board Order bearing RBE No.28/2018 dated 22.2.2018.
- 3. Annexure A-3** – A copy of the letter bearing No.P(S)535/III/Comml/Policy dated 13.4.2018 issued from the office of the 2nd respondent, Chief Personnel Officer.
- 4. Annexure A-4** – A copy of the seniority list of members of ECRC cadre as also Commercial Clerks Cadre, bearing No.V/P.612/III/CC/Vol.V dated 13.9.2018 issued by the 4th respondent.
- 5. Annexure A-5** – A copy of the interim order in O.A.No.180/00836/2018 dated 12th October 2018 rendered by this Hon'ble Tribunal.
- 6. Annexure A-6** – A copy of the interim order in O.A.No.180/00836/2018 dated 21st November 2018 rendered by this Hon'ble Tribunal.
- 7. Annexure A-7** – A copy of the order issued by the 4th respondent under No.V/P.677/III/ECRC/Vol.VI dated 23.1.2019.
- 8. Annexure A-8** – A copy of the Master Circular No.22 dated 27.3.1991 issued by the Railway Board.
- 9. Annexure A-9** – A copy of the seniority list of CS(E&R) as on 1.11.2014 published by the respondents.
- 10. Annexure A-10** – A copy of the Rule 226 of the Indian Railway Establishment Code Vol.I.
- 11. Annexure A-11** – A copy of the Notification bearing No.V/P.721/SWLI/Re-engagement dated 7.5.2019 issued from the office of the third respondent.
- 12. Annexure A-12** – A copy of the pin pointing of post ordered by the respondents 3 and 4.
- 13. Annexure R-1** – A copy of the RBE 123/2000 dated 26.6.2000.
